Sixteenth Loksabha

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Ttile: Laid the statement regarding status of implementation of the observations/ recommendations contained in the 42nd Report of the Standing Committee on Labour on "Regulatory Framework of the EPFO on the excluded category vis-a-vis implementation of various PF Acts".

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): I beg to lay a statement regarding the status of implementation of the observations/ recommendations contained in the 42ndReport of the Standing Committee on Labour, on 'Regulatory framework of the EPFO on the Excluded category vis-a-vis implementation of various PF Acts', pertaining to the Ministry of Labour & Employment.

...(Interruptions)